

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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## LOK SABHA

Tuesday, 3rd May, 1955

The Lok Sabha met at Half-past Ten  
of the Clock

[Mr. Speaker in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

10-39 A.M.

#### PAPERS LAID ON THE TABLE

PUBLIC DEBT (COMPENSATION BONDS)  
RULES, 1954, AND PUBLIC DEBT  
(ANNUITY CERTIFICATES)  
RULES, 1954

The Minister of Finance (Shri C. D. Deshmukh): I beg to lay on the Table a copy of each of the following papers, under sub-Section (3) of Section 28 of the Public Debt Act, 1944:

(i) The Public Debt (Compensation Bonds) Rules, 1954, published in the Ministry of Finance Notification No. S.R.O. 2754, dated the 18th August, 1954. [Placed in Library. See No. S—161/55.]

(ii) The Public Debt (Annuity Certificates) Rules, 1954, published in the Ministry of Finance Notification No. S.R.O. 2840, dated the 25th August, 1954. [Placed in Library. See No. S—162/55.]

#### COMMITTEE ON SUBORDINATE LEGISLATION THIRD REPORT

Shri S. V. Ramaswamy (Salem): I beg to present the Third Report of the Committee on Subordinate Legislation.

153 LSD.

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#### ELECTION TO COMMITTEE

##### INDIAN CENTRAL ARECANUT COMMITTEE

Mr. Speaker: I have to inform the House that the following Members have been elected to serve on the Indian Centre Arecanut Committee:

- (1) Shri A. M. Thomas.
- (2) Shri Basanta Kumar Das.
- (3) Shri A. K. Gopalan.

#### STATEMENT RE: REDUCTIONS IN IMPORT DUTIES ON COTTON TEXTILES FROM U.K.

The Minister of Finance (Shri C. D. Deshmukh): Sir, I place on the Table of the House a copy of a notification issued today by the Ministry of Finance under Section 23 of the Sea Customs Act making certain reductions in the import duties on cotton textiles. [Placed in Library. See No. S—164/55.]

The House will recall that in the Budget of 1953 we raised the duties on cotton textiles to very high levels on revenue considerations. On goods of British manufacture, these duties ranged between 60 and 80 per cent. ad valorem. The United Kingdom Government have repeatedly represented to us that our duties are prohibitive and it is a fact that imports of cotton textiles into India have been small in the last two years. In this connection, the United Kingdom Government have also drawn attention to the fact that Indian textiles are subject to no import duty at all in the United Kingdom.

Government have examined the whole problem in close consultation with the leading Millowners' Associations and are satisfied that the reduced duties specified in the Notification will